

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF CENTAUR INDIA STEELS AND TOOLS PRIVATE LIMITED

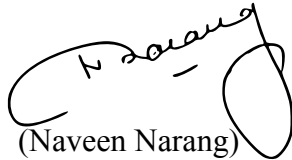
1.	NAME OF CORPORATE PERSON	CENTAUR INDIA STEELS AND TOOLS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	23/06/2006
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA
4.	CIN/ LLP NO.	U27105HR2006PTC051591
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1226-1230, 12 TH FLOOR, JMD MEGAPOLIS, SOHNA ROAD, SECTOR 48, GURGAON 122018, HARYANA
6.	LIQUIDATION COMMENCEMENT DATE OF COPORATE PERSON	FEBRUARY 3, 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NO. AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. NAVEEN NARANG H-3/63, FIRST FLOOR, VIKASPURI, NEW DELHI - 110018 E-mail: nnarang.associates@gmail.com Phone: +91 98180225476, +91 11 45113039 <u>Reg. No:</u> IBBI/IPA-002/IP-N00794/2019 - 2020/12565
8.	LAST DATE FOR SUBMISSION OF CLAIMS	MARCH 4, 2023

Notice is hereby given that the Centaur India Steels and Tools Private Limited has commenced voluntary liquidation on February 3, 2023 (Liquidation commencement date).

The Stakeholders of Centaur India Steels and Tools Private Limited are hereby called upon to submit a proof of their claims, on or before March 4, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(Naveen Narang)
Liquidator

Date: 06.02.2023

Place: New Delhi